

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-528**

CP No. - 182/131/ND/2021

**IN THE MATTER OF:**

National Karamcharis Finance And Development Corporation      ....**Applicant**

**Vs.**

ROC

.....**Respondent**

**SECTION**

U/s 131 CA

**Order delivered on 17.05.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant                    :  
For the Respondent                :  
For the RD                            : Adv Niharika Tanwar

**ORDER**

Due to paucity of time, list the matter on **07.06.2023**.

Sd/-

(Court Officer)